

Form No.4
CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR

CONTEMPT APPLICATION NO. 17/2006

APPLICANT(s): Kailash Kumar Upadhyay RESPONDENT(s): Mehar Singh G.M.
O.F.K. Jabalpur

ADVOCATE FOR:

ADVOCATE FOR:

APPLICANT(s) Shri B.R. Nagle

RESPONDENT(s)

ORDER SHEET

Notes of the Registry

Order of the Tribunal

Date of presentation: 08.03.2006

22.3.06

The application may be
registered as C.C.P (Civil) and
listed for Orders before the bench
on 22.03.06.

D.B. is not available.

Therefore the case is adjourned
for orders on 25-4-06.

Deputy Registrar

25/4/06

None for petitioner
Shri M. Chowasta for Respondents.

Learned counsel for the
respondents has produced an
order dated 3.2.06 passed by
the Honble High Court in WP No.
1496 of 2006, whereby the operation
of the order dated 29.9.05 passed
by CAT, Jabalpur Bench in OA No.
60/2005 has been Stayed.

Copy of the High Court order
is taken on record.

In view of the above, the
Contempt petition is dismissed.

P.T.O.

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Contd from page 1
Liberty is given to the petitioner
to revive the contempt petition
in case the stay order created
by the Honble High Court or
any final order is passed
in favour of the petitioner.

(Smt. Meera Chhibber) (Dr. G.C. Srivastava)
JM GC
VC

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